

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 88/TT/2017**

- Subject** : Petition for determination of transmission tariff for 2014-15 to 2018-19 of the transmission lines belonging to the Petitioner (MPPTCL) conveying electricity as ISTS lines, for inclusion of these Assets in computation of Point of Connection, Transmission Charges and Losses in accordance with the CERC (Terms & Conditions of Tariff) Regulations 2014 and (Sharing of Inter-State Transmission Charges and Losses), Regulations, 2010
- Petitioners** : Madhya Pradesh Power Transmission Company Limited (MPPTCL)
- Respondents** : Power Grid Corporation of India Limited & Others.
- Date of Hearing** : 6.2.2024
- Coram** : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member
- Parties Present** : Ms. Poorva Saigal, Advocate, MPPTCL  
Shri Ravi Nair, Advocate, MPPTCL

**Record of Proceedings**

The order in Petition Nos. 88/TT/2017 was reserved on 6.9.2023. However, the order could not be issued prior to Shri I.S. Jha, Member, demitting the office. Accordingly, the matter is listed for hearing today.

2. Learned counsel for the Petitioner submitted that pleadings had been completed in the matter and the arguments were heard. Therefore, the Commission may accordingly pass an order on the matter.
3. None present on behalf of the Respondents.
4. After hearing the Petitioner, the Commission reserved the order in the petition.

**By order of the Commission**

sd/  
(V. Sreenivas)  
Joint Chief (Law)

